

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/803(KB)2018
IA(I.B.C)/967(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	MANGTURAM NORANGLAL VS AMRIT HATCHERIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Anuj Singh, Adv. : For Liquidator
Mr. Parikshit Poddar, Adv.
Mr. Bijay Murmuria, Liquidator

O R D E R

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/967(KB)2024**
 - i. This IA has been filed for taking on record Progress Report at page 11-19.
This IA is accompanied by an affidavit of liquidator at page 160-162.
 - ii. Progress Report is taken on record. IA is allowed and **disposed of**.
3. Post CP for further Progress Report on **11/6/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)